NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/118/(IB)/2017

NAME OF THE PETITIONER(S)

: VIVANTA

NAME OF THE RESPONDENT(S)

: AUROMIRA ENERGY CO. PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SERROM.U

RESPONDENT

98404105249

ORDER

Counsel for petitioner called absent. Counsel for respondent present and stated that Mr R Venkatakrishnan, was appointed as IRP in CP 473/IB/2017 vide order dated 19.07.2017 passed by the Division Bench where the respondent is a party and filed copy of the said order. In view of the submissions, the petitioner is directed to make his submissions before the IRP. Accordingly the matter is closed.

(K. Anantha Padmanabha Swamy) Member (Judicial)